

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 3.1.2018 AT 10.30 AM

TRANSFER PETITION NO.	<u>ORDER</u>
COMPANY PETITION/APPLICATION NO.	CA No.182/252/HDB/2017
NAME OF THE COMPANY	School Serv (India) Solutions Private Limited
NAME OF THE PETITIONER(S) <small>None appeared for the Petitioner. Post the case on 09.02.2018.</small>	School Serv (India) Solutions Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):
MEMBER (Tech)

		MEMBER (Judl)	
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Seshu			

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr. T.V..P. Sai Vihari, learned counsel for the Petitioner and
Mr. Bhupesh, learned counsel for the Respondent.

RoC report is received. Post the case for final hearing on 9.02-2018

MEMBER (Tech)

MEMBER (Judl)